

and order at project sites, etc.

- (v) setting up of an empowered Committee in the administrative Ministries for review of departmentally executed projects;
- (vi) inter-ministerial coordination for resolving unresolved problems;
- (vii) setting up of Standing Committees in the Ministries/Departments to fix responsibility for time and cost overruns;
- (viii) appointment of nodal officers for each project with continuity of tenure; and
- (ix) issue of guidelines on standard bidding documents for adoption.

Preparation for Commonwealth Games

446. SHRI G.K. VASAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that preparation for hosting next Commonwealth Games are lagging behind schedule; and

(b) if so, the steps taken to speed them up?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) and (b) No, Sir. Government of India has constituted a Core Group of Ministers (GOM) for coordinating the work relating to the organization of the Commonwealth Games, 2010. In its meeting on 29.1.2005, GOM has decided as follows:

- (i) Apex Committee under the Chairmanship of Union Minister for Youth Affairs and Sports for overseeing and coordinating the Games,
- (ii) Organizing Committee under the Chairmanship of President, IOA for conduct of the Games.
- (iii) A three-member Sub-Committee of the GOM headed by the Union Finance Minister to supervise and deal with all financial matters.

In addition, the following arrangements have been approved.

(a) The Lt. Governor of Delhi will have the overall responsibility regarding the Games with specific reference to security, law and order and matters coming under DDA.

(b) There will be a Sub-Committee headed by CM of Delhi which will look after all other issues that come under the jurisdiction of the Government of NCT of Delhi, as per the Constitution.

(c) A Committee of Secretaries (COS) headed by the Cabinet Secretary will be responsible for the implementation of the decisions of the GOM regarding the Commonwealth Games. The Sports Department, through its Secretary, will service this Committee.

In terms of the decision of the GOM, a society titled "Organising Committee Commonwealth Games 2010 Delhi" has been registered. The Executive Board of the Organising Committee has also been constituted. A task force for upgradation of Sports Authority of India's (SAI) infrastructure is in place and work of Condition Survey and Augmentation of five stadia of SAI at Delhi has been entrusted to CPWD.

Infrastructural facilities for the development of sports

†447. SHRIMATI MAYA SINGH : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the scheme for the development of sports in the country; and

(b) the number and details of infrastructural facilities made available to the States so far from the amount provided by Government and the amount of assistance to be provided this year along with the number of States to whom this assistance could be provided?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) The following schemes are being implemented by the Ministry for development of sports in the country, namely, (i) Grants for Creation of Sports Infrastructure; (ii) Grants to Rural Schools for purchase of sports equipment and development of playground; (iii) Grants for Promotion of Sports in Universities & Colleges; (iv) Grants for Installation of Synthetic Playing surfaces; (v) Rajiv Gandhi Khel Ratna Award; (vi) Scheme of Special Awards to Winners in International Sports events and their Coaches;